

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3292
TO BE ANSWERED ON 05TH AUGUST, 2022**

FRAUDULENT TRANSACTIONS UNDER AB-PMJAY

3292. SHRI DIBYENDU ADHIKARI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that around 23000 fraudulent transaction were recorded at empanelled hospitals under the AB-PMJAY in FY-2021-22 and if so, the details thereof, State/UT-wise;
- (b) the reasons for the high incidence of fraudulent transaction under the AB-PMJAY; and
- (c) the details of measures being taken to rectify such fraudulent transaction?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): Ayushman Bharat –Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is governed on a zero-tolerance approach to any kind of fraud viz. suspect/non-genuine medical treatment claims, impersonation and up-coding of treatment packages/procedures etc.

National Health Authority -the implementing agency of AB-PMJAY has issued a comprehensive set of anti-fraud guidelines. Anti-fraud advisories are issued to States/UTs. National Anti-Fraud Unit (NAFU) is created at NHA for overall monitoring and implementation of anti-fraud framework supported by State Anti-Fraud Units (SAFUs) at State level. All claims require mandatory supporting documents along-with on-bed patient photo before approval and payment. The feature of Aadhar-based biometric verification of beneficiary at the time of admission and discharge is launched at all private hospitals. Use of artificial intelligence and machine learning is made for a comprehensive fraud analytics solution to detect fraud pro-actively, develop algorithms that can be used on large volume of data to identify suspect transactions and entities and risk scoring of hospitals and claims.

Details of action taken by State Health Agencies (SHAs) State/UT-wise are at Annexure.

Details of action taken by State Health Agencies (SHAs) State/UT-wise

State	No. of claims
Chhattisgarh	6,913
Madhya Pradesh	5,529
Punjab	4,812
Kerala	1,915
Jharkhand	1,442
Haryana	1,349
Uttar Pradesh	1,211
Jammu And Kashmir	575
Uttarakhand	147
Gujarat	130
Meghalaya	93
Bihar	28
Assam	2
Himachal Pradesh	2
Mizoram	2
Puducherry	1
Tripura	1